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Title: Introduction of the Enemy Property (Amendment and Validation) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): On behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

SHRI AJAY MAKAN : Madam, I introduce the Bill

*The motion was adopted.*

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